

MOST IMMEDIATE
CADRE REVIEW MATTER



सत्यमेव जयते

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
DIRECTORATE OF INCOME TAX
(HUMAN RESOURCE DEVELOPMENT)

ICADR Building, Plot No. 6, Vasant Kunj Institutional Area Phase-II,
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F. No. HRD/CM/102/06/2008-09/230

Dated 22 January 2009

CIRCULAR

Seeking suggestions from departmental stakeholders on Cadre Review & Restructuring of Income Tax Department

Central Board of Direct Taxes has constituted a Cadre Review Committee vide office order F No. HRD/CM/102/01/2008-09/137 dated 12/12/2008 in terms of DoPT OM No. I-1019/6/2008-CRD dated 5/9/2008 pursuant to the 6th Central Pay Commission recommendations.

2. The Committee, that has already commenced the exercise, is required to submit its report in a time bound manner by the middle of March, 2009.
3. To make the process of consultations wide and stakeholder inclusive, it has been decided that suggestions be invited from all concerned stakeholders in the Department, including individual employees.
4. The suggestions may cover, but may not be limited to, any of the following areas:-
 - (i) Role and strategic vision of the Income Tax Department in the changing scenario,
 - (ii) The organizational structure and work processes of the Income Tax Department,
 - (iii) The organization and functioning of assessment, post assessment and collection setup in the Income Tax Department,
 - (iv) The organization and functioning of investigation, intelligence and enforcement setup in the Income Tax Department,
 - (v) The organization and functioning of Appellate and Advocacy setup in the Income Tax Department,
 - (vi) The organization and functioning of taxpayer services and responsiveness of tax administration in the Income Tax Department,

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Directorate of Income Tax (HRD), CBDT, New Delhi
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- (vii) Recruitment, cadre management, deputation, and various manpower reserves etc. for IRS and other cadres,
- (viii) The organization and functioning of support services and infrastructure, resource management, overall coordination and general administration,
- (ix) New and emerging areas for the Income Tax Department

5. Suggestions may be forwarded to the Cadre Review Committee preferably through e-mail (and e-mail attachment) at the following address by 16th February, 2009 so that they can be considered by the Committee before finalizing its report:-

praveenkishore@incometaxindia.gov.in
praveenkishore@rediffmail.com

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(Praveen Kishore)
Joint Director of Income tax (HRD) &
Member Secretary, Cadre Review Committee.

Copies to:

- (i) All Chief Commissioners of Income Tax and Director Generals of Income Tax with a request to circulate it among all officers and staff members of the Income Tax Department.
- (ii) Web-manager, *incometaxindia.gov.in* and *irsofficersonline.org*, with a request to urgently upload it on the websites.

[Signature]
22/1/09
(Praveen Kishore)

Joint Director of Income tax (HRD) &
Member Secretary, Cadre Review Committee.